

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH**  
**COURT-IV**

36. IA 3660/2023  
IA 3602/2023  
IN  
C.P. (IB)/1123(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **08.09.2023**

Name of the Party: Yes Bank Limited  
Vs  
Radius Infra Holdings Private Limited

Section 7, 60(5) of Insolvency and Bankruptcy Code, 2016

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**ORDER**

1. Mr. Ayush J. Rajani a/w Ms. Khushboo Shah, Ld. Counsel for the Resolution Professional present.
2. Ld. Counsel for the RP submits that they have filed an application for approval of resolution plan, the same is yet to be numbered.
3. List this matter on **04.10.2023**.

Sd/-

**ANU JAGMOHAN SINGH**  
**Member (Technical)**

/Dubey/

Sd/-

**KISHORE VEMULAPALLI**  
**Member (Judicial)**